

Accessibility Committee, Delhi High Court

Hon'ble Mr.Justice Rajiv Shakdher
Hon'ble Mr.Justice Sanjeev Sachdeva
Hon'ble Mr.Justice Sanjeev Narula
Hon'ble Mr.Justice Purushaindra Kumar Kaurav
Hon'ble Ms.Justice Swarana Kanta Sharma
Hon'ble Mr.Justice Girish Kathpalia

Mr.Santosh Kumar Rungta, Sr.Advocate
Mr.Rahul Bajaj, Advocate and Co-founder, Mission Accessibility
Mr.Jayant Singh Raghav, President, Bhumika Trust
Mr.Amar Jain, Corporate Lawyer and Accessibility Professional
Mr.Armaan Ali, Executive Director, National Centre for Promotion of Employment for Disabled People
Ms.Amita Dhanda, Professor Emerita, NALSAR as "**Special Invitee**"

e-Sewa Kendra & Accessibility Helpline, Delhi High Court

Please contact e-Sewa Kendra for accessibility related services on the following numbers:

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Hybrid VC Link:- <http://dhcvirtualcourt.webex.com/meet/dhcvirtualcourtl1>

Coordinator:-
Registrar (IT)

Nodal Officer to assist the Hon'ble Accessibility Committee:-

Mr.Ashok Kumar, Assistant Registrar (CPC)

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